

**C. S. DIAS, J.**

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**Crl.M.A No...../2020**

**in**

**Crl.Appeal No. 1503 of 2019**  
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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

The learned Public Prosecutor seeks time to file an objection to the application.

Time granted. Post on 8.5.2020.

**C.S.DIAS  
JUDGE**

MMG/24.4.2020